

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-3500/2017

New Delhi this the 02nd day of November, 2017

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Sandeep Kumar,
S/o Surinder Kumar, aged about 26 years,
R/o 351/A, Ambedkar Marg, Assistant (Accounts),
Mandawali, New Delhi-110092. ... Applicant

(through Sh. V.C. Shukla with Sh. Tarun Gulia)

Versus

India Trade Promotion Organisation
Through its Chairman
Pragati Bhawan,
Pragati Maidan,
New Delhi-110001. ... Respondents

(through Sh. Karunesh Tandon)

ORDER (ORAL)

Mrs. Jasmine Ahmed, Member (J)

Learned counsel for the applicant seeks liberty to withdraw this matter with liberty to file fresh OA in future, if need arises.

2. Accordingly, this OA is dismissed as having been withdrawn with the liberty.

**(Uday Kumar Varma)
Member (A)**

**(Jasmine Ahmed)
Member (J)**

/ns/